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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. no. 1963/1989

New Delhi, dated the 25th April, 1994

Hon'ble Sh.S.R. Adige, Member(A)  
Smt.Lakshmi Swaminathan, M(Judicial)

Shri Jagbir Singh  
R/O Village Badala,  
Tehs.Hansi,  
District Hissar, Haryana,  
Haryana-125042  
Address for service

B.T. Kaul, 190-B, Pocket-C  
Sidhartha Extension, New Delhi. ... Applicant

(By Advocate Sh.M.K. Gupta )

Versus

1. Union of India, through the Secy.  
Ministry of Personnel, Public Grievances and  
Pensions, Deptt.of P & T, New Delhi.
2. The U.P.S.C. through the Secy.,  
Dholpur House, Shahjahan Road,  
New Delhi.
3. Union of India, Ministry of Home,  
Through the Secy., North Block,  
New Delhi
4. Director General, Central Industrial  
Security Force, Block No.13, CGO Complex,  
Lodhi Road, New Delhi-3

... Respondents

(None for the respondents )

ORDER(ORAL)

(Hon'ble Shri S.R. Adige, Member (A))

Shri M.K. Gupta, learned counsel for the  
applicant appeared and prayed ~~for~~ <sup>that</sup> permission be  
granted to withdraw the O.A. as it has become  
infructuous. Prayer is allowed. Application is dis-  
missed as having been infructuous.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan )  
Member(Judicial)

*S.R. Adige*  
(S.R. Adige)  
Member(A)

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